

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA NO. 2995/2001

This the 2nd day of September, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Tarsem Lal Verma  
Photographic Officer,  
Affpd, Ministry of Defence,  
New Delhi-110011.  
(Applicant in person) .... Applicant

Versus

Union of India through  
Commissioner,  
Income Tax,  
Ward-GSW-8,  
Mayur Bhawan,  
New Delhi. .... Respondents

ORDER (ORAL)

Applicant states that he wants to withdraw the  
OA. OA is dismissed as withdrawn.

  
( KULDIP SINGH )  
Member (J)

'sd'